

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A No. 03/(MAH)/2016
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.02.2017

NAME OF THE PARTIES: M/s. Larsen & Toubro Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and
230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mr. D. Khambata	Sr. Adv.	
2.	Mr. Rajesh Shah	Adv.	
3.	Mr. Abhijeet Shinde	Adv.	
4.	Mr. Siddharth Ranade	Adv.	
5.	Mr. Ahmed Churawala	Adv.	

Handwritten signature: Prad Joshi

COMMON ORDER

CSA No. 03/230-232/NCLT/MB/MAH/2016

CSA No. 04/230-232/NCLT/MB/MAH/2016

Applications are allowed.

Sd/-

B.S.V. PRAKASH KUMAR
MEMBER (JUDICIAL).

Sd/-

V. NALLASENAPATHY
MEMBER (TECHNICAL).

Dated : 03.02.2017.